CONSTITUTION (EIGHTY-NINTH AMENDMENT) BILL*

(Amendment of article 269, Substitution of newarticle for article 270, Omission of article 272)

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI YASHWANT SINHA: I introduce the Bill.**	
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^{*}Published in the Gazette of India, Extraordinary, Part-II, Sec-2, dated 9.3.2000.

^{**}Introduced with the Recommendation of the President.